

balance between the small rollers and the big rollers. While the big rollers have got more capacity, the small rollers are more economical, since the efficiency of juice extraction in the case of the big rollers is lower than in the case of the small rollers.

MR. DEPUTY CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

RECOMMENDATIONS OF THE RAILWAY COLLIERIES ENQUIRY COMMITTEE

*133. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for PRODUCTION be pleased to refer to the answer given to Starred Question No. 607 by him in the Rajya Sabha on the 12th April 1955 and state which recommendations of the Railway Collieries Enquiry Committee 1949, have so far not been implemented and the reasons for which they have not been implemented?

THE DEPUTY MINISTER FOR PRODUCTION (SHRI SATISH CHANDRA): Except seven recommendations which could not be accepted, all other recommendations of the Railway Collieries Enquiry Committee have either already been implemented or are in the stage of implementation. A statement showing the recommendations which have been dropped, postponed or not completely implemented, together with the reasons therefor is placed on the Table of the Sabha. [See Appendix XIII, Annexure No. 34.]

SURPLUS LABOUR IN STATE COLLIERIES

54. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for PRODUCTION be pleased to state:

(a) the present estimated surplus labour in each of the State collieries;

(b) the action Government propose to take for the employment of this surplus labour?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

ADVISORY BOARD ON THE FIRST AND 'SECOND FIVE YEAR PLANS

55. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:

(a) whether the Advisory Board set up by the Planning Commission to advise on the first Five Year Plan still exists;

(b) if the answer to part (a) above be in the affirmative, whether the board is offering advice on the second Five Year Plan also;

(c) whether any change is likely to be made in the personnel of the said board; and

(d) if so, what, and when it will be made?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISRA): (a) No, Sir.

(b) to (d). Do not arise.

HIGH POWER BODY TO TAKE POLICY DECISIONS REGARDING THE TECHNICAL MANPOWER

56. SHRI M. GOVINDA REDDY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to set up a high-power body for taking policy decisions relating to technical manpower; and

(b) if so, how the proposal stands at present?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S.L. HATHI): (a) The Planning Commission appointed a committee to examine the requirements of technical personnel over the entire field of economic activities including the river valley projects. The Board of